

DIVISION BENCH

O-27

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P. (IB)/1976(KB)2019

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19th March,
2021, 10:30 A.M

Name of the Company	AGARWAL COAL CORPORATION PRIVATE LIMITED -Vs- MAITHAN ISPAT LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:

1. Mr. V. N. Dubey, Advocate] For the Operational Creditor
1. Mr. Shaunak Mitra, Advocate] For the Corporate Debtor
2. Mr. Suryakash, Advocate]

ORDER

Mr. V. N. Dubey, Ld. Counsel present for the Operational Creditor. Mr. Shaunak Mitra alongwith Mr. Suryakash, Ld. Counsel present for the Corporate Debtor.

2. Ld. Counsel on both sides present. Pleadings are complete in the matter. List this matter for argument on 07.06.2021. The parties are trying to explore the possibility for the settlement in the matter.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)